

(ब) यदि हां, तो उसका ब्यौरा क्या है;

(ग) क्या पेट्रोलियम उत्पादों के उत्पादन को बढ़ाने हेतु एशियाई विकास बैंक द्वारा कोई धनराशि प्रदान की जा रही है; और

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (कैप्टन सतीश शर्मा) :  
(क) से (घ) भिन्न भिन्न चर्चाओं के परिणामस्वरूप एशियन विकास बैंक द्वारा निम्नलिखित ऋण अनुमोदित किये गये हैं :—

(i) ऊर्जा संरक्षण तथा पर्यावरण परियोजनाओं के लिये 147 मिलियन अमरीकी डालर;

(ii) गंधार क्षेत्र के विकास के लिये 267 मिलियन अमरीकी डालर; और

(iii) हाइड्रोकार्बन क्षेत्र सम्बन्धी कार्य-क्रमों के 250 मिलियन अमरीकी डालर। इन सभी ऋणों का उद्देश्य देश में पर्यावरण में सुधार लाना और पेट्रोलियम उत्पादों के उत्पादन में भी वृद्धि करना है।

#### Recommendations of the Oil Pricing Review Committee

1902. SHRI AJIT P. K. JOGI :  
SHRI CHHOTUBHAI PATEL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have considered the report of Oil Pricing Review Committee;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether the increases in the prices of oil products have been and will be done as per the recommendations of this committee ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) : (a) to (d) No decision has been taken by the Government on the report of the Oil Price Review Committee.

#### Proposal for Upgradation of HBJ Pipeline

1903. SHRI RAJNI RANJAN SAHU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Gas Authority of India Limited's proposal for upgradation of HBJ pipeline to increase its transporting capacity from 18.2 MMSCMD to 33.4 MMSCMD has been approved,

(b) if not, the reasons therefor; and

(c) when this project is likely to be taken for the implementation ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) : (a) to (c) First stage approval has been given by Government to GAIL to prepare the Detailed Feasibility Report for the project.

#### Safety Boots to staff of ONGC in Dehra Dun

1904. PROF. SAURIN BHATTACHARYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Starred Question 216 given in the Rajya Sabha on the 11th March, 1992 and state :

(a) whether the ONGC, Dehra Dun has taken any decision to procure the safety boots for its employees and staff;

(b) whether the products offered by some public sector undertakings are much more superior in quality than many other producers;

(c) whether any further negotiations are likely to be held;

(d) if so, the details thereof; and

(e) what further efforts are being made to procure these items from Government sectors in order to develop mutual financial benefits ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) : (a) to (e) Necessary safety equipments for the staff of ONGC engaged in oil exploration work including safety boots are procured from various sources including Public Sector Undertakings through tenders floated from time to time.

#### Recommendations of Kaul Committee

1905. PROF. SAURIN BHATTACHARYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attempts are being made to convert the Oil and Natural Gas Commission into a limited company or companies on the basis of purported recommendations of the P. K. Kaul Committee;

(b) whether on earlier occasions similar committees or committees had not recommended similar action as is now proposed to be taken;

(c) whether Government also propose to refer to any other expert committee to be headed by oil exploration technocrats for advising on this issue before taking final decision in this matter; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA) : (a) Government have accepted the recommendations of the P. K. Kaul Committee to convert ONGC into a Public Limited Company under the Companies Act.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

#### Facilities of Drinking Water at various Railway Stations

1906. SHRI KRISHAN LAL SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that passengers suffer a lot during summer due to lack of drinking water facilities at various railway stations; and

(b) if so, what steps are being taken to improve this facility for the coming summer season ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) : (a) and (b) Railways have made drinking water arrangements at all stations. In the summer season at certain stations difficulty may arise some times due to overall reduced availability of water, power cuts and break downs. In order to overcome these problems railways take necessary measures which include review of the water supply arrangements before the onset of summer season and to make the system ready for likely eventualities, transportation of water by rail/road and provision of water trollies and gharas on wheel barrows. Wherever considered necessary, hot weather watermen, in addition to the regular watermen, are also pressed into service during summer.

बड़ी रेल लाइनें बिछाने के लिए गैर-सरकारी क्षेत्र को आमंत्रित किया जाना

1907. श्री विश्वासराव रामराव पाटिल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बड़ी रेल लाइनें बिछाने से संबंधित काम के लिए गैर-सरकारी क्षेत्र को सहभागी बनाने का विचार रखती है; और

(ख) यदि हां, तो इसका ब्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री के० सी० लेंका (क) : जी नहीं।

(ख) प्रश्न नहीं उठता।

#### Commission charges and interests to Asian Development Bank

1908. SHRI H. HANUMANTHAPPA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to a report appeared in